

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:628
ANSWERED ON:21.02.2003
SHORTAGE OF NOTARY PUBLIC IN DISTRICT COURTS
BHAN SINGH BHAURA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government are aware of the fact that the general public face lot of difficulties as there are acute shortage of Notary Public in various district level courts in different parts of the country; and
- (b) if so. the details of steps taken by the Government to appoint Notary Public in order to obviate the difficulties of general public?

Answer

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY):

- (a) The Government have not come across shortage of notaries public in any district.
- (b) Question does not arise.